

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020 /15TH VAISAKHA, 1942

W.P.(C) . NO.3455 OF 2020

PETITIONER:

EBIN EMMANUEL DOMINI,
AGED 21 YEARS, S/O. DOMINI MANUAL,
ARACKAL HOUSE, THAZHUVAMKUNNU. P.O.,
KALLOORKAD, VTC : KALLOORKAD VILLAGE,
MUVATTUPUZHA, ERNAKULAM, PIN-686 668.

BY – ADV. MATHEW KURIAKOSE

RESPONDENTS:

1. MAHATMA GANDHI UNIVERSITY,
PRIYADARSHINI HILLS P.O., ATHIRAMPUZHA,
KOTTAYAM, DISTRICT, PIN-686 560,
REPRESENTED BY ITS REGISTRAR.
2. THE CONTROLLER OF EXAMINATIONS,
MAHATMA GANDHI UNIVERSITY,
PRIYADARSHINI HILLS P.O., ATHIRAMPUZHA,
KOTTAYAM, DISTRICT, PIN-686 560.

BY – ADV. ASOK M CHERIAN (STANDING COUNSEL)

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 05/05/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS, J.

W.P.(C) NO.3455 of 2020

Dated this the 5th day of May, 2020

ORDER

The Standing Counsel to get instructions.

In the mean time the standing counsel shall communicate to respondents 1 and 2 that revaluation if applied for, must be completed in a time bound manner so that prejudice shall not be caused to the students.

Post on 15.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT P1: TRUE COPY OF THE RESULT SHEET OF THE 5TH SEMESTER EXAMINATIONS OF OCTOBER 2019 OF THE BCA PROGRAMME.

EXHIBIT P2: TRUE COPY OF THE HALL TICKET OF THE PETITIONER REGARDING THE 5TH SEMESTER CBCS EXAMINATION OCTOBER 2019 ISSUED BY THE 2ND RESPONDENT.

EXHIBIT P3: TRUE COPY OF THE E-RECEIPT DATED 03.02.2020 REGARDING PAYMENT OF FEES FOR REVALUATION AS AGAINST APPLICATION NO.197938 SUBMITTED TO THE 1ST RESPONDENT UNIVERSITY.

EXHIBIT P4: TRUE COPY OF THE OFFER LETTER ISSUED BY M/S.DELOITTE, ROCKFELLER PLAZA, NEW YORK, NY 10112-0015, UNITED STATES, USICONSULTINGCAMPUS@DELOITTE.COM.

EXHIBIT P5: TRUE COPY OF THE LETTER OF OFFER DATED 03.01.2020 ISSUED TO THE PETITIONER BY M/S.TATA CONSULTANCY SERVICES, VISMAYA BUILDING, 6TH FLOOR, INFOPARK, KUSUMAGIRI.P.O., KOCHI-682030.